

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH  
ALLAHABAD**

( THIS THE 27<sup>th</sup> DAY OF AUGUST 2009 )

PRESENT :

**HON'BLE MR. JUSTICE A.K. YOG, MEMBER-J  
HON'BLE MRS. MANJULIKA GAUTAM, MEMBER-A**

**REVIEW APPLICATION NO.87 of 2007  
IN  
ORIGINAL APPLICATION NO. 1628 OF 2001  
(U/s, 19 Administrative Tribunal Act. 1985)**

1. All India Ordnance Factories Teaching Staff Association  
(A.I.O.F.T.S.) Branch Shahjahanpur and Others. .... Applicants

By Advocate : Shri K. C. Saxena

Versus

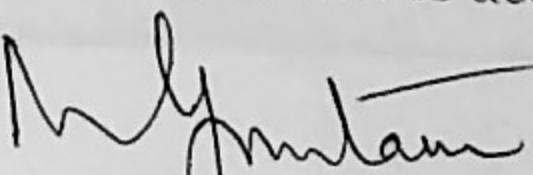
1. The Union of India, and 16 Others .... Respondents

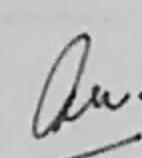
By Advocate :

**O R D E R**

(DELIVERED BY: JUSTICE A. K. YOG- MEMBER-JUDICIAL)

Perused the Review petition. No ground for review made out.  
Application for review is accordingly dismissed. No Costs.

  
Member-A

  
Member-J

/ns/